

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2273 of 2019 & IA No. 1622 OF 2019**

**Dated: 26th September, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Powerica Limited** .... **Appellant(s)**

**Versus**

**Maharashtra State Electricity Transmission Company Ltd.** .... **Respondent(s)**

Counsel for the Appellant(s) : Tushar Jain  
Alok Shankar

Counsel for the Respondent(s) :

**ORDER**

Issue notice to the Respondents on main appeal as well as IA. Dasti, in addition, is permitted.

List the matter on **26.11.2019**.

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK